

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 14

IVN.P/15/2023 (NEW IVN.P) IN CP/3638(MB)2018

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **01.01.2024**

NAME OF THE PARTIES: **UNION OF INDIA VS INFRASTRUCTURE**
LEASING AND FINANCIAL SERVICES
LTD. & ORS.

Section 241-242 of the Companies Act, 2013

ORDER

1. Mr. Aditya Sikka, Ld. Counsel for UOI present. Mr. Rohan Kadam, Ld. Counsel for Administrator. Mr. Drishti Das, Ld. Counsel present.
2. Ld. Counsel for the parties submits that connected matters are listed on 18.01.2023, list this matter on **18.01.2024**.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Rohit Nanepag